

MC(PIL) No.211 of 2013

07.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri BM Roy Dolloi, Advocate, present for the
applicant.

Shri ND Chullai, Sr. GA, present for the
respondents No. 1 to 5.

Shri VGK Kynta, Sr. Advocate, along with Shri
SS Dey, present for the respondent Nos. 7,8 and 9.

List this case on 15.11.2013 along with PIL No.
2 of 13.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
07.10.13

PIL No.2 of 2013

07.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri BM Roy Dolloi, Advocate, present for the petitioner.

Shri ND Chullai, Sr. GA, present for the respondents No. 1 to 5.

Shri VGK Kynta, Sr. Advocate, along with Shri SS Dey, present for the respondent Nos. 7,8 and 9.

Learned counsel for the petitioner prays for and is allowed four weeks' time to file rejoinder affidavit to the affidavit filed on behalf of respondents No. 1 to 3.

List this case on 15.11.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

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07.10.13

PIL No.5 of 2012

07.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Ms SG Momin, Advocate, present for the writ petitioner.

Shri R Deb Nath, CGC, present for respondents No. 1 and 2.

Shri H Abraham, Advocate, present for respondents No. 3,4 and 5.

Shri VGK Kynta, Advocate, present for the respondent No. 6.

Shri P Nongbri, Advocate, present for respondent No. 7.

Learned counsel for the respondents No. 1 to 7 pray for and are allowed four weeks' time to file counter affidavits.

List in a week commencing from 11.11.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

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07.10.13

WA No.44 of 2009
IN WP(C)No. 310 of 2006

07.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Shri H Abraham,
Advocate, present for the appellant.

List this case in a week commencing from
04.11.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

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07.10.13

WP(C) No.125 of 2011

07.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Shri H Kharmih,
Advocate, present for the writ petitioner.

List this case in a week commencing from
28.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

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07.10.13

WP(C) No.187 of 2013

07.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri R Deb Nath, CGC, present for writ
petitioner.

None present for the respondent.

This is an admitted writ petition.

Respondent is sufficiently served with the
notice.

List this writ petition for final hearing in due
course.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

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07.10.13